

**BEFORE THE PRINCIPAL BENCH, NATIONAL  
GREEN TRIBUNAL, NEW DELHI  
ORIGINAL APPLICATION No. 880/2019**

**IN THE MATTER OF:**

Resident of Baba Colony, Burari

... Applicant

VERSUS

Govt. of NCT of Delhi

... Respondents

**NDOH:- 25.02.2020**

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Filed by

(Mohd. Arif)  
Sr. Env. Engineer  
(Delhi Pollution Control Committee)

New Delhi:  
Dated: 16.01.2020

BEFORE THE PRINCIPAL BENCH,  
NATIONAL GREEN TRIBUNAL, NEW DELHI  
Original Application No. 880/2019

IN THE MATTER OF:

Residents of Baba Colony, Burari ...Applicant

VERSUS

Govt. Of NCT of Delhi. ... Respondents

ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN TERMS OF THE ORDER DATED 30.10.2019

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 30.10.2019 and pleased to issue following directions:

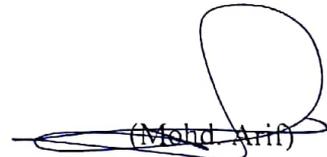
*".....Grievance in this application is against industrial pollution caused by illegally operating factories and gasket manufacturing company discharging hazardous chemicals in the drain and also operation of unauthorized dairies damaging the environment  
Let the Delhi Pollution Control Committee (DPCC) and the North Delhi Municipal Corporation (North DMC) jointly look into the matter, take appropriate action in accordance with law and furnish a factual action taken report in the matter..... "*

2. That the area mentioned in the order was inspected by DPCC officials on 19.11.2019 & 10.01.2020. During the inspections, three units were inspected by the team.
3. That during inspection, two units namely; M/s Shri Mittal, Kh. No. 80/16, Ground Floor, Baba Colony Village, Burari, Delhi- 110084 and M/s Shri Hari Singh, Kh. No. 80/16 Ground Floor, Baba Colony Village, Burari, Delhi- 110084 were found closed and another unit namely; M/s Shri Satender, Kh. No. 80/16, Ground Floor, Baba Colony Village, Burari, Delhi-



110084 was found engaged in the activity of Small Cattle Dairy(2no.s. Buffaloes) and no disposal of dung was observed, mainly it is used for making of biofuel 'upla/kandā'. Copy of inspection report enclosed herewith marked and annexed as **Annexure-1** (Colly).

- 4. That the Show Cause Notice for imposition of Environmental Damage Compensation of Rs.50,000/- (Rs. Fifty thousand only) was issued on 16.01.2020 to M/s Shri Satender, Kh. No. 80/16, Ground Floor, Baba Colony Village, Burari, Delhi- 110084. Copy of the order dated 16.01.2020 is enclosed herewith marked and annexed as **Annexure – 2**.
  
- 5. That Direction was issued to North Delhi Municipal Corporation on 16.01.2020 to take necessary action against the dairy unit i.e M/s Shri Satender, Kh. No. 80/16, Ground Floor, Baba Colony Village, Burari, Delhi- 110084 mentioned in the complaint. Copy of the Direction is enclosed herewith marked and annexed as **Annexure 3**.

  
(Mohd. Arif)  
Sr. Environmental Engineer

Date: 16/1/2020  
Place: Delhi

	<b>DELHI POLLUTION CONTROL COMMITTEE</b> DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>
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**INSPECTION REPORT**

Unique Computer Generated ID : .....

1. Name & Address of the Unit : M/s Sh. Mittal, Kt No-80116, Grand  
glass, Block A, Baba Colony,  
Bawar, Landmark- Jesus  
modern Public School, N.D
2. Owner/Partner's Name : .....
3. Contact Details (Phone & Email) : .....
4. Date of inspection : 10-01-2020
5. Time of inspection: a) Start of Inspection : 5:25 pm  
b) End of Inspection : 5:30 pm
6. Name & Designation of the Persons contacted at the industry: .....
7. Kind of Industry : .....
8. Product & Capacity : .....
9. Main Raw Materials : .....
10. Water Polluting : Yes/No ETP Installed : Yes/No
11. Air Pollution : Yes/No ECS Installed : Yes/No
12. Details of Stack Height : (Above G.L).....(Above R.L).....
- (Furnace/ Boilers/Others)
13. Type of Fuel Used : .....
14. Effluent Discharged : (a) Domestic/Trade Effluent  
(b) Unit Connected to Conveyance System: Yes/No  
(c) Discharging in to .....
15. Status of Consent (If Any) : .....
16. D.G. Set (s) (If Any) : No.....Capacity.....KVA.....Acoustic: Yes/No  
: Stack Height.....(Above G.L).....(Above R.L).....
17. Plot Area : .....
18. Labour : .....
19. Machinery : .....
20. Power Connection : C.A:-.....KW:-.....
21. Source of water : .....
22. Whether Unit Found in Operation : Yes/No

*During inspection found*

- 23. Whether Generating HW : Yes/No
- 24. (a) Status of Authorization (IF Any):
- (b) Display Board Provided: Yes/No
- (c) Whether HW is stored in Leak proof Container: Yes/No
- (d) Whether container marked With specified label: Yes/No
- (e) Whether Container stored Kept in an isolated area: Yes/No
- (f) Whether HW is being stored on pucca floor & in covered area: Yes/No
- (g) Whether date on which Storage began indicated on each Container: Yes/No
- (h) Whether daily record of HW Maintained in HW-3: Yes/No

**Details about Hazardous Waste**

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/annum)

Remarks, If Any:

*During inspection, unit found closed.*

Signature, Name & Designation of Inspecting Officials:

*Jeeva*  
*10/11/2020*  
*TECMO/TU*

**INSPECTION REPORT**

Unique Computer Generated ID : .....

1. Name & Address of the Unit : M/s Sh. Harj Singh K/H No- 80/16  
Around glass, Block A-Baba  
Celony, Village Burari, Lodmark  
Near Jesus Modern Public School  
Delhi - 110004
2. Owner/Partner's Name : .....
3. Contact Details (Phone & Email) : .....
4. Date of inspection : 10-01-2020
5. Time of inspection: a) Start of Inspection : 5:40 PM  
 b) End of Inspection : 5:45 PM
6. Name & Designation of the Persons contacted at the industry: .....
7. Kind of Industry : .....
8. Product & Capacity : .....
9. Main Raw Materials : .....
10. Water Polluting : Nil Yes/No ETP Installed : Yes/No
11. Air Pollution : Yes/No ECS Installed : Yes/No
12. Details of Stack Height : (Above G.L.) ..... (Above R.L.).....
- (Furnace/ Boilers/ Others)
13. Type of Fuel Used : .....
14. Effluent Discharged (a) Domestic/Trade Effluent  
 (b) Unit Connected to Conveyance System: Yes/No  
 (c) Discharging in to .....
15. Status of Consent (If Any) : .....
16. D.C. Set (s) (If Any) : No..... Capacity.....KVA..... Acoustic: Yes/No  
 : Stack Height.....(Above G.L.).....(Above R.L.).....
17. Plot Area : .....
18. Labour : .....
19. Machinery : .....
20. Power Connection : C.A.- 600181178077 KW: .....
21. Source of water : .....
22. Whether Unit Found in Operation : Yes/No

During inspection found closed

8

23. Whether Generating HW Yes/No

24. (a) Status of Authorization (If Any).

(b) Display Board Provided: Yes/No

(c) Whether HW is stored in Leak proof Container: Yes/No

(d) Whether container marked With specified label: Yes/No

(e) Whether Container stored Kept in an isolated area: Yes/No

(f) Whether HW is being stored on pucca floor & in covered area: Yes/No

(g) Whether date on which Storage began indicated on each Container: Yes/No

(h) Whether daily record of HW Maintained in HW-3: Yes/No

**Details about Hazardous Waste**

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/annum)

Remarks, If Any:

*During inspection, unit found closed*

Signature, Name & Designation of Inspecting Officials:

*[Handwritten Signature]*  
*TECHNICAL*



**DELHI POLLUTION CONTROL COMMITTEE**  
 DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)  
 4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6  
 visit us at : <http://dpec.delhigovt.nic.in>

②

**INSPECTION REPORT**

Unique Computer Generated ID : ..... Page No -

1. Name & Address of the Unit : M/s Sh. Satender, Kh No- 801.16, 61471/1513  
ground floor, Block A, Baba  
lalay, Village, Baraut,  
Landmark - Near Jesus modern School,  
Delhi 110084
2. Owner/Partner's Name : Sh. Satender
3. Contact Details (Phone & Email) : 8447576245
4. Date of inspection : 10-07-2020
5. Time of inspection: a) Start of Inspection : 5:50pm  
 b) End of Inspection : 6:05pm
6. Name & Designation of the Persons contacted at the industry: Sh. Satender,  
Ph No- 8447576245
7. Kind of Industry : Cattle Dairy
8. Product & Capacity : 12-13 litres / Day
9. Main Raw Materials : Fodder & cattle feed
10. Water Polluting :  Yes/No ETP Installed :  Yes/No
11. Air Pollution :  Yes/No ECS Installed :  Yes/No
12. Details of Stack Height (Furnace/ Boilers/Others) : (Above G.L.).....(Above R.L.).....
13. Type of Fuel Used : .....
14. Effluent Discharged (a) Domestic/Trade Effluent  
 (b) Unit Connected to Conveyance System: Yes/No  
 (c) Discharging in to .....
15. Status of Consent (If Any) : Not applied
16. D.G. Set (s) (If Any) : No.....Capacity.....KVA.....Acoustic: Yes/No  
 Stack Height.....(Above G.L.).....(Above R.L.).....
17. Plot Area : 100 sq. m. (100 sq. m)
18. Labour : 2 Bujabes
19. Machinery : .....
20. Power Connection : C.A. 6002407575 KW: 10  
60021245075 Satender Kumar
21. Source of water : .....
22. Whether Unit Found in Operation : Yes/No

- 23. Whether Generating HW: Yes/No
- 24. (a) Status of Authorization (If Any):
- (b) Display Board Provided: Yes/No
- (c) Whether HW is stored in Leak proof Container: Yes/No
- (d) Whether container marked With specified label: Yes/No
- (e) Whether Container stored Kept in an isolated area: Yes/No
- (f) Whether HW is being stored on pucca floor & in covered area: Yes/No
- (g) Whether date on which Storage began indicated on each Container: Yes/No
- (h) Whether daily record of HW Maintained in HW-3: Yes/No

Details about Hazardous Waste

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/annum)

Remarks, If Any:

1. During inspection, unit found operational and engaged in the activity of Cattle dairy.
2. There is ~~cow~~ dung is mainly used for making of Biogas 'upla'. However, it was found that significant cowdung is being drained in the Public Sewer along with floor washing process and cause chocking of sewer lines.
3. There is no proper arrangement for disposal of ~~cowdung~~ Sewage.

*[Signature]*  
TECHNICAL

*[Signature]*  
10/1/14

Signature, Name & Designation of Inspecting Officials:

1

2

3



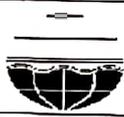
19. Detail of Power Connection : .....
20. Whether Unit found in Operation : Yes/No (10)
21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
22. Whether Generating Hazardous Waste : Yes/No
23. Details about Hazardous Waste :
- (a) Status of Authorization {if any} : .....
- (b) Display Board Provided : Yes/No
- (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
- (d) Whether container marked with specified label : Yes/No
- (e) Whether container stored kept in an isolated area : Yes/No
- (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
- (g) Whether date on which storage began indicated on each container : Yes/No
- (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
- (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
- (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
- (k) Quantity (Ton/Annum) :

Remarks (if Any)

(1) Unit found locked/closed at the time of inspection.

*[Signature]*  
19.11.2019  
T.G. VIVEK V.  
Bahiraj (K.V.)

Signatures, Name & Designation of inspecting officials.



### Inspection Report

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s. Sh. Satender, Kh. no. 80/16,  
ground floor, block-A Baba Laloy  
village burai, landmark near Jesu  
School, Delhi - 110084
2. Owner/ Partner's Name & Contact  
Details(Phone & E-mail) : Sh. Satender
3. Date of Inspection : 19.11.2019
4. Time of inspection  
Start of Inspection : 2:30 Pm  
End of Inspection : 3:00 Pm
5. Name & Designation of the Persons  
contacted at the industry : Sh. Satender's wife
6. Kind of Industry : Cattle Dairy
7. Product & Capacity : 30-35 lt/day
8. Main Raw Materials : Fodder & Cattle Feed
9. Water Polluting : Yes/No      ETP Installed : Yes/No
10. Air Pollution : Yes/No      ECS Installed : Yes/No
11. Details of Stack Height  
(Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : .....
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  
(c) Discharging into..... Sewer
14. Status of Consent {If Any} : Not Applied
15. D.G. Set(s) {if Any} : No. Capacity..... KVA. Acoustic: Yes/No  
Stack Height..... (Above G.L.)..... (Above RL)
16. Plot Area : 150 sq. m
17. Labour : 2 nos
18. Machinery : Manual Fodder Cutting m/c - 01

19.	Detail of Power Connection	:	..... Not informed.....
20.	Whether Unit found in Operation	:	Yes/No
21.	Status of Registration under Plastic Waste Management Rules, 2016	:	.....
22.	Whether Generating Hazardous Waste	:	Yes/No
23.	<u>Details about Hazardous Waste</u>	:	
	(a) Status of Authorization {if any}	:	.....
	(b) Display Board Provided	:	Yes/No
	(c) Whether Hazardous Waste is stored in Leak proof container	:	Yes/No
	(d) Whether container marked with specified label	:	Yes/No
	(e) Whether container stored kept in an isolated area	:	Yes/No
	(f) Whether Hazardous Waste is being stored on pucca floor & in covered area	:	Yes/No
	(g) Whether date on which storage began indicated on each container	:	Yes/No
	(h) Whether daily record of Hazardous Waste maintained in Form-3	:	Yes/No
	(i) Category of Hazardous Waste as per the Schedules I, II and III of these rules	:	
	(j) Authorized mode of disposal or recycling or utilization or co-processing etc.	:	
	(k) Quantity (Ton/Annum)	:	

(12)

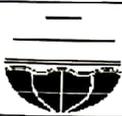
N/A

Remarks (if Any)

- ① Unit found operational and engaged in the activity of Cattle Dairy.
- ② There is no proper arrangement for disposal of Cowdung
- ③ Cowdung is mainly used for making of biofuel "Upla", However, it was found that significant Cowdung is being drained in the Public sewer along with floor washing process and cause chawking of sewer lines.

*[Signature]*  
 19.11.2019  
 (TE/CMU-V)  
 Section, Vr.

Signatures, Name & Designation of inspecting officials.



**Inspection Report**

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s Sh. Hari Singh, Ch. no. 80/16,  
Ground floor, Block-A, Baba  
Colony village, Burari - landmark  
near Jesus School, Delhi-110074.
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Sh. Sotender Not informed
3. Date of Inspection : 19.11.2019
4. Time of inspection  
 Start of Inspection : 3:00 Pm  
 End of Inspection : 3:15 Pm
5. Name & Designation of the Persons contacted at the industry : .....
6. Kind of Industry : .....
7. Product & Capacity : .....
8. Main Raw Materials : .....
9. Water Polluting : Yes/No ETP Installed : Yes/No
10. Air Pollution : Yes/No ECS Installed : Yes/No
11. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)..... (Above R.L.).....
12. Type of Fuel Used : .....
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
 B. Effluent Discharge : (a) Domestic/ Trade Effluent  
 (b) Unit connected to Conveyance System: Yes/No  
 (c) Discharging into.....
14. Status of Consent {If Any} : .....
15. D.G. Set(s) {if Any} : No....Capacity.....KVA. Acoustic: Yes/No  
 Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : .....
17. Labour : .....
18. Machinery : .....

- 19. Detail of Power Connection : .....
- 20. Whether Unit found in Operation : Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : .....
- 22. Whether Generating Hazardous Waste : Yes/No
- 23. Details about Hazardous Waste :
  - (a) Status of Authorization {if any} : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules :
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
  - (k) Quantity (Ton/Annum) :

(14)

Remarks (if Any)

Unit found locked/closed the time of inspection.

*[Signature]*  
 14.11.2019  
 T.E. (M&V)  
 Jodhpur.

Signatures, Name & Designation of inspecting officials.



15

**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI**  
5<sup>th</sup> Floor, ISBT Building, Kashmere Gate, Delhi - 110006  
visit us at : <http://dpcc.delhigovt.nic.in>

F.No. DPCC/CMC VII/Part file /2020/08-09

Dated : 16/01/2020

To,

Annexure-2

M/s Satender,  
Kh.No. 80/16, Ground Floor, Block-A, Baba Colony,  
Village Burari, Near Jesus Grace Modern Public school  
Delhi-110084

**Subject : Show Cause Notice for Environmental Compensation for Damages in compliance of order of Hon'ble National Green Tribunal dated 30.10.2019 in the matter of M/s Satender Vs. Govt. of NCT of Delhi & others.**

Whereas, Hon'ble National Green Tribunal vide its order dated 30.10.2019 in the matter of M/s Satender Vs. Govt. of NCT of Delhi & others passed following directions:

*"Grievance in this application is against industrial pollution caused by illegally operating factories and gaskit manufacturing company discharging hazardous chemicals in the drain and also operation of unauthorized dairies damaging the environment.*

*Let the Delhi Pollution Control Committee (DPCC) and the North Delhi Municipal Corporation (North DMC) jointly look into the matter, take appropriate action in accordance with law and furnish a factual action taken report in the matter".*

And whereas, M/s Satender, Kh. No. 80/16, G.F. Block-A, Baba Colony, Village Burari, Near Jesus Grace Modern Public School Delhi-110084 is engaged in the activity of cattle dairy.

And whereas, inspection was conducted on 10.01.2020 by DPCC officials and following was observed:

- Unit is operational and engaged in the activity of cattle dairy.
- There is no proper arrangement for disposal of dung.
- Dung is mainly used for making of biofuel, 'Upla' however it was found that significant dung is being drain in the public sewer alongwith floor washing process and cause choking of sewer line.

And whereas in view of Hon'ble NGT orders levying Environmental Damages, Competent Authority of DPCC keeping in view the 'Polluter Pays' principle has decided and approved to levy Environmental Damages Compensation for an amount of Rs.50,000/- (Rs. fifty thousand only).

Now therefore, in exercise of powers conferred upon Delhi Pollution Control Committee, u/s 33(A) of the Water(Prevention and Control of Pollution) Act, 1974 as amended to date, has decided to issue the following directions:-

16

1. That you (the addressee) shall deposit an amount of Rs 50,000/- (Rs .Fifty thousand only) as Environmental Damages Compensation (EDC) by way of demand draft in favour of DPCC within 15 days from the date of issue of this letter.

You shall also be liable for penal action under the provisions of Water Act, 1974 in case of non-compliance of the above said directions.

This is being issued as per the approval of Competent Authority, DPCC.

(Mohd. Arif)  
Sr. Env. Engineer

Copy to:-

1. Master file.

(K.Kumar)  
Env. Engineer

17

By Speed Post

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE          DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)          5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110 006          visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a></p>
---	---

F.No. DPCC/CMC-VII/NGT/2020/83-07

Dated: 16/01/2020

To,

The Addl. Commissioner  
 North Municipal Corporation of Delhi  
 16, Rajpur Road, Kamla Nehru Ridge,  
 Civil Lines, Delhi, 110054

Annexure-3

**Sub: - Action to be taken in w.r.t O.A. No. 880/2019 in the matter of "Residents of Baba Colony, Burari" Vs Govt. of NCT of Delhi in compliance of Hon'ble NGT order dated 30.10.2019.**

Sir,

Please find enclosed herewith a copy of Hon'ble NGT order dated 30.10.2019, along with complaint against **Cattle Dairy and improper disposal of dung in to drain**, received in this premises. The complaint is being forwarded for necessary action at your end as matter pertains to non-conforming/ residential areas of the Delhi.

And whereas, **M/s Satender, Kh. No. 80/16, G.F. Block-A, Baba Colony, Village Burari, Near Jesus Grace Modern Public School Delhi-110084** is engaged in the activity of cattle dairy.

And whereas, with regard to closure of the illegal units from the residential/ non-conforming areas. Hon'ble Supreme Court had passed judgment on 07.05.2004 in I.A. No 22 in WP(C) No. 4677 of 1985 titled as M.C. Mehta Vs Union of India & Others. As per the said judgment, all industrial units that have come up in residential / non-conforming areas in Delhi on or after 1<sup>st</sup> August, 1990 shall close down. In this order a Monitoring Committee was constituted comprising of a) Chief Secretary of Delhi ii) Commissioner of Police, Delhi (iii) Commissioner, Municipal Corporation of Delhi and (iv) Vice Chairman of DDA to oversee and ensure compliance of the directions contained in the judgment dated 7<sup>th</sup> May, 2004. This Committee was constituted on 25/05/2004.

And whereas, the Chief Secretary, Delhi has taken a meeting on 08.12.2010, wherein it was decided that action on industries operating in non-conforming areas and violating Master Plan will be taken under the Delhi Development Act by DDA in development area and MCD in other areas.

And whereas, in compliance to the above mentioned judgment, progress reports have been regularly filed from time to time by the Department of Industries on behalf of the Monitoring Committee.

And whereas, the Monitoring Committee, in the meeting held on 13<sup>th</sup> September, 2018, under the Chairmanship of Chief Secretary, Delhi reiterated and decided that DDA would identify and close down such non-permissible industries in residential and non-conforming areas under their jurisdiction and respective Municipal Corporations in the rest of the areas including rural areas. The action was to be taken in three steps viz. Step-1, Step-2 and Step-3.

And whereas, as per the affidavit filed by Department of Industries on 27<sup>th</sup> February, 2019 in Supreme Court of India, the action on Step-1 and Step-2 has been completed.

And whereas, action on Step-3 is under progress in which respective Municipal Corporations and the Delhi Development Authority have to carry out a comprehensive mapping/ survey to find out details of industries functioning without obtaining proper Municipal License in respect of their respective jurisdiction within a period of 2 months. Once the non-permitted industries are identified during the mapping exercise/ survey of residential areas/ non-conforming areas, such impermissible identified industries are to be sealed. Municipal Commissioners and VC, DDA are to review the progress on fortnightly basis.

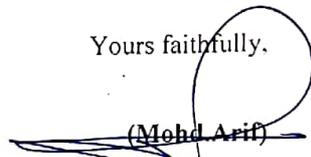
And whereas, DPCC using its power under the Environmental Legislation has also issued direction(s) on 22.12.2017 and 12.11.2018 to all the Municipal Corporations and DDA regarding closure of non-conforming industries in entire Delhi.

(18)

In view of above and in pursuance of Hon'ble Supreme Court Order and policy of NCT of Delhi, you are requested to take necessary action for effective closure of defaulting units at the above said area and submit compliance report to this office.

This issue with the approval of Competent Authority, DPCC.

Yours faithfully,

  
(Mohd Arif)  
SEE, (CMC-VII)

**Encl: As above**

**Copy to:**

1. The Assistant Commissioner, North Municipal Corporation of Delhi 16, Rajpur Road, Kamla Nehru Ridge, Civil Lines, Delhi, 110054 --for necessary action please
2. The Deputy Commissioner (Factory Licensing) North Municipal Corporation of Delhi, 11<sup>th</sup> floor, Civic Centre --for necessary action please
3. TPDDL (Tata Power Delhi Distribution Ltd.) Main Shakti Nagar Chowk, G.T. Road, Delhi-110007 --for necessary action please
4. Master File